

Sl.No.3

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
TCP(IB)/79/9/AMR/2019	Admitted	9 of IBC	Docking and Engineering Co. (VSP) Pvt Ltd Vs Kei-Rsos Maritime Ltd
	IA(IBC)/153/2024	U/Sec 65(2) of IBC,2016	The Chairperson, Chennai Port Authority Vs M/s Kei Rsos Maritime Limited and M/s Divetech Marine Engineering Service Private Limited

ORDER

IA(IBC)/153/2024:

Present: Mr.S.Haja Mohideen Gisthi, Ld. Counsel for the Applicant.

Ld. Counsel for the Applicant shall issue notice to the Respondents by informing the next date of hearing and file a memo of compliance well before the next date of hearing. For filing physical copy of the Application, list the matter on 04.06.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**